

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 185 /2015

**Present: Hon'ble Member (J) Manorama Kumari
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th September, 2016, 10.30 A.M

Name of the Company		Prashant Jalan & Ors. -Versus- Maa Jaemangla Dairy Clusters Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR R. R. PRASAD,
Adv

Res-1 to 4

R.R. Prasad -
28.9.16

2. SURENDRA KUMAR
Adv

DO

Surendra Kumar
28.9.16

1. JISHNU CHOWDRURY, ADV

2. PATITA PARAN BISHWAL, ADV

3- KULWIP MACHUK, ADV

Petitioners

Adv
28/9/16

ORDER


Ld. Counsels for both the Petitioners and Respondent Nos. 1 to 4 are present.

Ld. Counsels for the respondent nos. 1 to 4 submitted that two C.A. being C.A.No. 1818/2015 and C.A.No. 1820/2015 are pending before this Bench. However, they are not pressing for C.A.No. 1818/2015. Hence, C.A. No. 1818/2015 is disposed of as not pressed.

2.

The case is adjourned and both C.P. No. 185/2015 and C.A.No. 1820/2015 will be heard on 03/10/2016.

The interim order given earlier will remain in force till next date of hearing.


(S. Vijayaraghavan)
Member (T)

✓
(Manorama Kumari)
Member (J)